

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. 323/97 /199

Versus

Date of Order	Orders
15/9/97	Division Bench not formed..... — May be listed for admission/direction/ hearing on... <u>22/9/97</u> — Court Officer <u>22-9-1997</u> Mr. C.B.Sharma, counsel for the applicant The learned counsel for the applicant seeks permission to withdraw the OA with permission to file a fresh application. Permission to withdraw the OA is granted. The OA is dismissed as withdrawn. The applicant may file a fresh OA which would be considered subject to just exceptions.  (Ratan Prakash) Judicial Member  (C.P. Sharma) Administrative Member Recd 22/9/97 A Central Administrative Tribunal Jaipur Bench Certified that the Record is correctly maintained by the Record Section Officer (Judicial)